

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

**CCP No. 332/00061/2016
In Original Application No. 414/2015**

This, the 31st day of January, 2019

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Arvind Kumar Singh, aged about 41 years, S/o Sri Kalika Singh R/o- Type-III/23, GSI Colony, Sector 8, Aliganj, Lucknow.

..Applicant

By Advocate : Sri Rajendra Singh.

Vs.

1. Sri Balvinder Kumar, Secretary (Mines), Ministry of Mines, Shashti Bhawan, New Delhi.
2. Sri M. Raju, Director General, Geological Survey of India, Central Head Quarter, 27, J.L. Nehru Road, Kolkata.
3. Sri S.P. Nim, Additional Director General, Geological Survey of India, Northern Region, Sector E, Aliganj, Lucknow.
4. Smt. Jayati Ghosh, Dy. Director General (Personal & Administrative), Geological Survey of India, Central Head Quarter, 27, J.L. Nehru Road, Kolkata.

.....Respondents

By Advocate: Sri Rajesh Katiyar.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

Learned counsel for the respondents states that the order dated 13.10.2015 passed by this Tribunal in O.A. No. 414 of 2015 has been fully complied with, to which learned counsel for the applicant has also agreed. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN